

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2338  
TO BE ANSWERED ON 14.12.2015**

**FINANCIAL IRREGULARITIES IN LALIT KALA ACADEMY**

**2338: DR. A. SAMPATH :**

Will the Minister of **CULTURE** be pleased to state:

- (a) whether there is any mechanism to check the utilization of funds allocated to various cultural organizations under this ministry;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints regarding administrative and financial irregularities in cultural organizations including Lalit Kala Academy during the last three years;
- (d) if so, the details of the inquiry conducted in this regard and the outcome thereof; and
- (e) the action taken by the Government thereon?

**MINISTER OF STATE (IC) FOR CULTURE & TOURISM AND  
MINISTER OF STATE FOR CIVIL AVIATION  
(DR. MAHESH SHARMA)**

**ANSWER**

- (a) & (b) : Yes, Madam. There is an elaborate mechanism/procedure to check that the funds allocated by Government to various cultural institutions are utilized for the purpose for which these have been sanctioned. There are adequate provisions relating to the utilization of the Grants-in-aid in the General Financial Rules, 2005, which are scrupulously adhered to. Moreover, the funds released to various organizations are regularly monitored at Ministry.
- (c) to (e) : Whenever such complaints are received the same are dealt with expeditiously.  
Recently some complaints were received in respect of Lalit Kala Akademi and a special audit was conducted by the Audit party of Chief Controller of Accounts. Based on the audit report, corrective administrative and financial measures have been taken wherever called for.

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